

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA Nos. 544 & 545 OF 2016 IN  
DFR NO. 2620 OF 2016**

**Dated: 3<sup>rd</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**Delhi Bar Association** **...Appellant(s)**  
**Vs.**  
**Delhi Electricity Regulatory Commission & Anr.** **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Dewan  
Mr. Ujval Kr. Jha  
Mr. B.P. Agarwal  
Counsel for Respondent (s) : Mr. Anupam Varma  
Mr. Nikhil Sharma  
Mr. Rahul Kinra a/w  
Mr. Anurag Bansal,  
Mr. Vishal Anand (Reps.) for R-2

**ORDER**

**IA Nos. 544 & 545 OF 2016**  
*(Appls. for condonation of Delay)*

Issue notice. Mr. Anupam Verma takes notice on behalf of Respondent No.2. Notice be issued to the other Respondents returnable on 30.11.2016. Dasti, in addition, is permitted.

List the matter on **30.11.2016.**

**(I. J. Kapoor)**  
**Technical Member**  
ts/kt

**(Justice Ranjana P. Desai)**  
**Chairperson**